## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

· 2014/16

PETITION NUMBER

: TP 85 /16

NAME OF THE PETITIONER(S)

: B. BHARAMANNA

NAME OF THE RESPONDENT(S)

: JAMBUNATH MOBILE PHONES PYT. LTD. & SOTHERS.

**UNDER SECTION** 

: 397/392

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1 Rojeth Badami 2. Venkalemalayane 9945222530

PCS

Desp.

PCS for Petitioner is present. He has filed memo of appearance for petitioner. He has also filed 2 sets of copies. Shri Venkatanarayana, Advocate, representing on behalf of counsel for respondents is present. He has requested time.

For filing 2 sets of copies on behalf of respondents, time granted till 13.03.2017.

MEMBER (J)

MEMBER (T)